

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG.**

**OFFICE ORDER**

**Dated, 1<sup>st</sup> December, 2021**

**No.HCM.II/03/2013-Estt./\_\_\_\_\_ :** With the approval of the Hon'ble the Chief Justice, all office correspondence of this Registry including internal office use, shall be through A4 size paper(white colour) only. However, legal size papers which are already in stock shall continue to be used till the same are exhausted.

**By Order**

**REGISTRAR GENERAL**

**Memo HCM.II/03/2013-Estt/ 3623 -A**

**Dated, Shillong the 1<sup>st</sup> December, 2021**

**Copy to:-**

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
5. All Joint Registrars/ Deputy Registrars/ Assistant Registrars/ Superintendents/ Court Officers/ Court Masters/ Chief Librarian, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- ✓ 6. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website of this High Court.
7. Notice Board.
8. Office file.

  
**REGISTRAR GENERAL**